

Annexure-1 to Circular No. BBH/CRP/47/2021 dated 24.11.2021
Name of the corporate debtor: Ms. Bloom Dshar Limited; Date of commencement of CIRP: 11.10.2023
NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023
List of creditors as on: 17.01.2024

List of secured financial creditors belonging to any class of creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not admitted | Amount of claim under verification |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|----------------------------|-------------------|------------------------|----------------------------|---------------------------------|------------------------------|------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by | Whether related party? | | | | |
| | | | | NIL | | | | | | | | |
| | Total | | ₹ 0 | ₹ 0.00 | | | | | 0.00% | | | ₹ 0.00 |